

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 232 OF 2017 &  
IA NO. 572 OF 2017**

**Dated: 9<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Simran Wind Project Limited**

**.... Appellant(s)**

**Vs.**

**Tamil Nadu Generation and Distribution Corporation  
Limited & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Ms. Neha Garg**

**Counsel for the Respondent(s)**

**: Mr. Vallinayagam  
Ms. Amali for R-1**

**Mr. Sethu Ramalingam for R-2**

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**